

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

R.A. No. 102/98.

In

M.A. 672/98

IN

O.A. No. 1246/90

(8A)

New Delhi: this the 2<sup>nd</sup> day of JUNE, 1998.

HON'BLE MR. S. R. ADIGE VICE CHAIRMAN (A)

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

Het Ram

... Applicant.

Versus

Union of India & others

... Respondents.

ORDER (BY CIRCULATION)

HON'BLE MR. S. R. ADIGE VICE CHAIRMAN (A) :

Perused the RA.

2. Applicant filed O.A. 1246/90, which after hearing was dismissed by detailed judgment dated 23.2.95, and RA-108/95 seeking review of the judgment was also dismissed. Thereupon applicant filed a SLP against order dated 23.2.95 in R.A. No. 108/95, which after hearing was dismissed by the Hon'ble Supreme Court on 7.7.97. Thereupon applicant filed an M.A. (unnumbered) vide Filing No. 6882 dated 26.8.97 which upon hearing his counsel was dismissed by our order dated 2.4.98. Thereafter applicant filed M.A. 672/98 praying for modification in order dated 19.2.98 on the ground that the argument advanced by him and the documents referred to by him and the prayer made by him have not been spelt out in our order dated 19.2.98. In our order dated 2.4.98 on M.A. 672/98 we pointed out that the matter stood finally concluded, it was not open to

h

85

applicant to seek to review the matter through these  
MAs.

3. Now applicant has filed R.A.No.102/98 seeking  
review in ~~some~~ <sup>all</sup> MAs and RAs relating to O.A. 12 46/90.

In other words the applicant wants to get reviewed <sup>by us</sup>  
<sup>even</sup> the order passed by the Hon'ble Supreme Court dated  
7.7.97 dismissing the SLP filed in respect of R.A.108/95.  
Suffice it to ~~that~~ <sup>state</sup> that as the applicant's R.A.108/95 seeking  
review of the Tribunal's judgment in OA 1246/90 was  
dismissed on 28.8.95 and the SLP against that  
dismissal order was also dismissed by the Hon'ble  
Supreme Court on 7.7.97, this R.A. is dismissed, <sup>as being</sup>  
not maintainable.

Lakshmi Swamithan

( MRS. LAKSHMI SWAMINATHAN )  
MEMBER (J)

Anil dige  
( S. R. ADIGE )  
VICE CHAIRMAN (A)

/ug/